NATIONAL COMPANYLAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY—MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27,11,2017. AT 10,30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.11/10/HDB//2017
NAME OF THE COMPANY	Kamineni Steel & Power India Private Limited
NAME OF THE PETITIONER(S)	Kamineni Steel & Power India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sey 11 Council	Md	9908011277	sey ob
C. BALA MOULI	RP	9849040 Asi	yhuh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Praveen Kumar Advocati	Advierti	4618131713	Klosen Du
(20 & 4 Bom, CB))		
		£	

Shri V.K. Sajith, Learned Counsel for the Financial Creditor, Shri C.B. Mouli, Learned RP and Shri B. Praveen Kumar, Learned Counsel for dissident Banks (IOB, BOM and CBI) were present.

CP is allowed by separate orders today.

Member (T)

Member (J)

bm